

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:260  
ANSWERED ON:02.08.2011  
IMPLEMENTATION OF AFIS  
Ramasubbu Shri S.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Automated Fingerprint Identification Systems (AFIS) has been implemented in all the States in the country;
- (b) if so, the details thereof;
- (c) if not, the time by which the above system is likely to be implemented; and
- (d) the steps taken to meet the challenges of internal security in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a), (b) & (c): No, Madam. The Automated Fingerprint Identification Systems (AFIS), is at present, implemented at National Crime Records Bureau (NCRB), New Delhi and in 24 States and UTs. Six States namely Uttar Pradesh, Bihar, Himachal Pradesh, Jharkhand, Manipur and Sikkim and five UTs namely Chandigarh, Andaman & Nicobar Islands, Daman & Diu, Dadar & Nagar Haveli and Lakshadweep have not implemented the Systems.

(d): As part of an ongoing exercise several steps have been taken by the Government to strengthen security and intelligence apparatus in the country. These measures include augmenting the strength of Central Para- Military Forces, deployment of CISF in vital Government and private sector ventures, setting up of Regional Centre of NSG at various places, raising of Commando Coys, co-ordination with various Intelligence Agencies to combat terrorism, constitution of National Investigation Agency, strengthening of State Special Branches (SSBs) by way of support for monitoring, security, surveillance and other related equipments. The Central Government have also taken steps to strengthen border management and provide funds to the State under various schemes such as modernization of the State Police Forces, Coastal Security Scheme, Mega City Policing Scheme, Reimbursement of Security Related Expenditure (SRE) Scheme, etc.